

Declaration of Assets and Liabilities

Year 202-23

1, AKHTLESHWAR CHAURASIA son/daughter/wife of RAM SWAROOF CHAURASIA ged 28 years, belonging to Bihar Legislative Assembly Pedra service and presently working as Assistant of Bihar Legislative Assembly Pedra give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dopendant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	25,000	77	Nil	10,000	M
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	12,50,000	NL	ML	15,000	NN
(iii)	Bonds, Depentures and Shares in companies	NN T	NX	N).	N:X	NI
(lv)	Other financial Institutions, MSS, Postal Savings, LIC Policies, etc	M	MX	· Ns.L	Nil	WL
(v)	Motor Vehicles (details of make, etc.)	Hero Splendowr Plus No- UPSSX0.347	M	TVS Heavey Duty No UPG5 BN13920	W	m
(vi)	Jewellery (give details of weight and value)	NY	MY	Nal	M	Me
(VII)	Other assets, such as values of claims / interests	M	M	MX	Ml	M

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dopendant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total	ral	N	N.V	incl	M
(H)	measurement) -Current market value Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	Ml	N.X	M	NX	NU
(iii)	-Current market value Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)		ml	NU	M	NX
(iv)	- Current market value Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	Lux	Nol	A Three Story Rockst Na - 201 E/1 Chrize Pokhore Batori Begrapu Patra City. Nalue - 60 Lae	M	M
(v)	Others (such as interest in property)	nol	M	MX	NJ	M

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13.25 000/-
(a)	(I) Loans from Banks	HDFC Banks Little exibition form	15, 200 000/-
V-1	(ii) Loans from financial institutions	N.L	WY
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NI	NIX
	(b) dues to departments dealing with supply of water	N.J.	N.X
	(c) dues to departments dealing with supply of electricity	Not	Nol

	(d) dues to departments dealing with telephones	MR	MX
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	wy	Not
	(f) Other dues, if any	N.I	M
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	PANM-AXMPC2185R	171
	Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Ival	Ml
	(iii) Sales Tax [Only in case of proprietary	M	NV
	business] (iv) Property Tax	NA	M

Personal Detail C. 110184057322 GPF/CPF/PRAN No. (M/F) Gender 5 (DD/MM/YYYY) 9 Date of Birth 2 Class/Group (A/B/C) Bitan Legislative As sembly Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, 6.S.S.- Bihar Secretariat Service etc.) Patra Home District I hereby declare that the above details are true to the best of my knowledge and belief. अरिक्टेम्बर मेरिका Hame of Employee: AKhileshurar Chaussasia Designation: ASSiStant Place: PATMA Department: Bitur Legislative Assembly Date: 15-02-2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.